

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

(IB)-83(ND)/2018

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
05.02.2018**

**NAME OF THE COMPANY: Fibro Plast Corporation Vs. Action Udhog
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s) : Mr. Sunil Chaturvedi, Advocate

For the Respondent (s) : Mr. Milan Singh Negi, Advocate

ORDER

Ld. Counsel, Mr. Milan Singh Negi has put in appearance on behalf of the Respondent. Reply, if any, be filed before the next date of hearing with an advance copy to the Ld. Opposite Counsel through email.

To come up for arguments on 15th February, 2018.

-S-d-11

**(Deepa Krishan)
Member (T)**

-S-d-11

**(Ina Malhotra)
Member (J)**